

EDELWEISS GENERAL INSURANCE COMPANY LIMITED

Add-ons under Edelweiss Two Wheeler Stand-Alone Own Damage Insurance

Invoice Value Protect

This cover is applicable if it is shown on Your Policy Schedule. In consideration of the payment of an additional premium as specified in Your Policy Schedule, it is hereby declared and agreed that in case of the following events:

1. Total loss,
2. Constructive total loss,
3. Theft of the insured vehicle

Despite whatever is mentioned as IDV of the vehicle in Your Schedule, We will:

1. Pay the latest available sales invoice of manufactures of the insured vehicle (including original customs duty) or replacement value of a NEW vehicle (including customs duty as applicable for the new vehicle) of same make and model (or a similar model with similar specification available locally in India, in case the insured model is unavailable in India), whichever is less.
2. Pay the Registration charges and Road-Tax applicable for the RTO that the registered address belongs to as per the Motor Insurance Policy on which the claim is lodged.

Conditions:

1. The vehicle is not more than 3 years old from the date of registration.
2. You are the first registered owner of the insured vehicle.
3. Only 1 event in the entire Policy period will be compensated.

Subject otherwise to the terms, exceptions, conditions and limitations of this Policy.